

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.352

TO BE ANSWERED ON THE 9TH DECEMBER, 2016

MARITIME SURVEILLANCE

*352. SHRIMATI BUTTA RENUKA:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has entered into Memorandum of Understanding (MoU) with foreign countries including the United States of America (USA) for Maritime Surveillance;
- (b) if so, the details thereof; and
- (c) the benefits likely to be achieved as a result thereof?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK
SABHA STARRED QUESTION NO. 352 FOR ANSWER ON 9.12.2016**

(a) to (c): No specific MoUs on Maritime Surveillance have been entered into. However, Government has approved exchange of white shipping information with various countries. Pursuant to that, Technical Agreements have already been signed in this regard with Australia, USA, Vietnam, Maldives, Oman and Seychelles. These Agreements will enable greater Maritime Domain Awareness.
